

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.2236

TO BE ANSWERED ON FRIDAY THE 6TH MAY, 2016

VAISAKHA 16 , 1938 (SAKA)

SERVICE TAX ON LOTTERIES

2236. SHRI ANTO ANTONY:

SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has imposed service tax on lotteries, if so, the details thereof and realization therefrom, Zone and Commissionerate-wise;
- (b) whether the Government has received any representation in this regard;
- (c) if so, the details thereof; and
- (d) the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a): No, Sir. Service tax is leviable only on certain services provided in relation to lotteries and not on lotteries *per se*.

(b): Does not arise in view of reply to (a) above.

(c): Does not arise in view of reply to (a) above.

(d): Does not arise in view of reply to (a) above.
